राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 167/ ND/2013

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति–सह–आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: Safors Global LAd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 397/398 of the companies solfigs

क्रम संख्या

नाम

पदनाम

प्रतिनिधित्व

हस्ताक्षर

Sr. No.

Name

Designation Representation Signature

1 Shadab Alom Advocte Patitioner Sharelant. 2 Aberre Trincevoro PCS R-103 Ascortact. 3. Ragfan Mayor Advocate R-By Reserved

CP No.107/ND/2013

Parties are represented by their respective counsels. Adjournment sought by the learned counsel for the parties. The time is granted. Hence, the matter be listed on 9th October, 2017.

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash